

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: withirp Date of Commencement of Liquidation: 04-08-2025; List of Stakeholders as on Date: 06-08-2025; Name of IP: Dummy IP test; Process Number: 1; Last 5 digitof registration number: 000001

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	111111	1	1111111	1111111	111111111	1111111	NA
2	Liquidation costs incurred till date	11	111111111111	11	111111111	1111	1111111111	111111111111 11	NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	111	111	11	11111111	1111111	11111111	11111	Annexure 4
5	Operational creditors (Workmen)	34	54	33	555	55	55555555	555555	Annexure 5
6	Operational creditors (Employees)	43	44444444	43	43333	433	433333	4333333	Annexure 6
7	Operational creditors (Government Dues)	434343	433333	43333333	4333333	4333333333	4333333	433333	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3443444	3444444444	43333333333	4333333343	4333333	4333333	433333	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4333333	43333333	3444444444	3444444444	34444444	4333	43333	Annexure 9
Total		8211431	115754989052	46821111220	19016599452	4374346042	1298104331	11111118032331	